COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 577 OF 2016 IN APPEAL NO. 281 OF 2016 IA NO. 19 OF 2017 IN APPEAL NO. 81 OF 2017

Dated: 24th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NHPC Ltd. Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi

Mr. Utkarsh Singh

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-1

Ms. Suparna Srivastava for R-2

Mr. Vishal Anand

Ms. Aparajita Upadhyay for R-3

ORDER

List the applications for hearing on <u>13.09.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson